

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

5. IA/119/2023 C.P. (IB)/915(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: ASREC (INDIA) LIMITED

Vs.

SAI AKSHAR GRAPHICS PRIVATE LIMITED

SECTION: 7 of IBC 2016

ORDER

IA 119 of 2023- Adv. Manish Jha i/b. Adv Ankita Gupta/ IRP Mr. Ashish Vyas appearing for the Applicant is present through Virtual hearing. The above captioned Interlocutory Application filed seeking to take on record Constitution of Committee of Creditor. Accordingly, the above IA is allowed and **disposed of**.

List the CP on **02.03.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)

/z/